

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 3664**

**TO BE ANSWERED ON THE 8<sup>TH</sup> AUGUST, 2017/ SHRAVANA 17, 1939 (SAKA)**

**SNOOPING INCIDENTS**

**3664. SHRI RAYAPATI SAMBASIVA RAO:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

**(a) the mechanism in place to stop the recurrence of snooping incidents in the past by American agencies;**

**(b) the details of precautions taken by the Indian intelligence agencies to stop snooping by outside agencies; and**

**(c) the policy initiated on snooping after the snooping incidents by US agencies some years back?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI HANSRAJ GANGARAM AHIR)**

**(a) to (c): Government has taken measures to enhance its capacity to protect data and information flows by building better infrastructure and by evolving new cyber and telecom security practices. Telecom Service Providers/Internet Service Providers under Unified License have been mandated to protect the interest of the stakeholders/customers and privacy of the individual.**

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